

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) 16 pairs of Intercity Express trains (day time), including 3 pairs of Shatabdis serve U.P.

- (b) There is no such proposal at present.
- (c) Does not arise.
- (d) Operational difficulties and resource constraints.

Granite Reserve

1423. SHRI TATHAGATA SATPATHY :
SHRI RANJIB BISWAL :

Will the Minister of STEEL AND MINES be pleased to state:

- (a) the location of granite mines in the country State-wise;
- (b) the approximate quantum of granite reserve in those mines;
- (c) the names of private as well as public sector undertakings to which those mines have been leased out;
- (d) the total production of granite during the last three years; and
- (e) the quality of stones found in the State of Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) & (c) Granite is a minor mineral in terms of Section-3(e) of Mines & Minerals (Regulation, and Development) Act, 1957, and as such grant of mineral concessions of granite is regulated by Minor Mineral Concession Rules framed by the concerned State Governments. In view of the above, the Central Government does not have information on State-wise area given on lease for granite.

(b) As per the National Mineral Inventory prepared by Indian Bureau of Mines for granite as on 1.4.1995 the provisional total recoverable reserves of granite in the country are placed at 1027.42 million cubic meters. Of which 243.54 million cubic meters are of black granite, 771.12 million cubic meters of coloured granite and the remaining 12.76 million cubic meters are of unclassified category.

(d) Being a minor mineral, data on production of granite is not maintained by the Central Government.

(e) As per the information available with Indian Bureau of Mines, occurrences of dimensional Stone (granite) have been reported from almost all the districts of Orissa. The colours of these stones vary from grey, pink,

black to blue and different mixes of these shades. Textures also vary from fine to medium to coarse grains with assorted and variegated appearance resembling bands, flowers and textile and wall paper designs.

[Translation]

Ownership Right

1424. PROF. JOGENDRA KAWADE : Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

- (a) whether there is any policy of the Government to give ownership right to the poor people living in the resettlement colonies of Delhi; and
- (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) Yes, Sir.

(b) The terms and conditions for grant of lease-hold rights to the allottees of the plots/tenements developed/constructed in the resettlements colonies under the J.J.R. Scheme, are as per enclosed Statement.

Statement

Terms and Conditions for Grant of Lease Hold Rights

- (a) Leasehold rights be granted on payment of full cost of plots/tenements by the allottees which may be limited to Rs. 1250/- (Rupees one thousand two hundred and fifty only) for a 25 sq. yd. plot subject to restriction on transfer vide sub-para (b) below.
- (b) The allottees will not have the right to transfer the plots freely. They will, however, have the option of surrendering the plots to the DDA on receiving the cost paid by them.
- (c) The cost of plots/tenements be recovered in lumpsum but in the case of those who prefer to made payment in instalments, a uniform period of 15 years may be allowed.
- (d) The rent paid by the allottees after 15th March, 1977 may be adjusted towards cost of plots/tenements. The allottees should clear arrears of rent, if any, before transfer of leasehold rights.
- (e) Interest be charged from allottees with effect from 16th March, 1997 on the cost of plots/tenements recoverable from them, at a uniform rate of 5%. Continuous default in payment of instalments should involve cancellation of the ownership rights and eviction.